

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1415  
ANSWERED ON 15<sup>TH</sup> DECEMBER 2022**

**CONSTRUCTION OF BYPASS**

**† 1415 SHRI DEVJI M. PATEL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether contract period of Build Operate Transfer (BOT) based toll road from 197/0 to 268/ 400 kms on Disa-Dhanera and Sirohi-Mandar-Revdar section has ended on 5 October, 2022 and if so, the details thereof;**
- (b) whether the Government proposes to construct bypass on Mandar-Revdar road in view of huge volume of traffic; and**
- (c) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

- (a) The highway section connecting Deesa to Dhanera is part of NH-168A and lies in State of Gujarat. Deesa to Zerda (km 67/400 to km 55/400) stretch has been developed by Government of Gujarat under BOT with scheduled concession period upto 29.03.2038 before declaration as NH. In Zerda to Dhanera stretch (km 55/400 to km 33/600), strengthening work has been completed in July 2022 with defects liability period upto July 2025.**

**The highway section connecting Sirohi-Mandar-Revdar is part of NH-168 and lies in State of Rajasthan. Presently, this section has been developed by Government of Rajasthan under BOT project before declaration as NH and concession period for road from 197/0 to 268/400 kms has been extended upto 19.01.2023 on account of Covid-19 pandemic effects.**

**(b) & (c) As of now, there is no such plan for construction of bypass to Mandar-Revdar section of NH 168.**

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